(c) Five persons were reportedly charged in Quebec Sessions Court with conspiracy to possess or fabricate explosives with, intent to injure. Of these five, three persons have bee ${ }_{n}$ discharged for lack of evidence. Two others continue to be under custody.
(d) Security in the field of Civil Aviation has been further tightened. Passengers are screened it the pre-embarkation stage and their hand baggages are searched. Registered baggage and cargo are also screened for security. Perimeter area is effectively protected. Cargo/Unaccompanied baggage/Mail, etc. is subjected to check. Items for food and beverages which are loaded into the aircraft are a]s» subjected to check.

## Seats for BJEd. course in the Central Institute of Education, Delhi

*394. SHRI F. M. KHAN; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
(a) the number of seats for b.e.d. course in $t h_{e}$ Central Institute of Educa tio ${ }^{\wedge}$ University of Delhi, the seats ear marked, group-wise and subject-wise and students admitted in each subject with the details of the reserved seats during the last three years, eyar-wise;
(b) the details of ihe seats filled up in each subject alongwith the break-up of
the candidates from reserve.! categories;
(c) whether it is a fact that a n..mb.r of candidates had qualified for in.erv.ew this year but failed to appear for in erview.
$<d)$ whether Government hav ${ }_{e}$ rec ived any representation from such s'uie ts who could not appear $i_{n}$ the in'erview due to some unavoidable circumstances;
(e) if so, what action Government p-opose to take to call such candidates for interview and
(f) if answer to part (e) above be in 'ha negative what ${ }_{\mathrm{a}} \mathrm{re}$ the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) There are a total number of 226 seats for the B.Ed. Course; in the Central Institute of Education during the current academic year $a_{s}$ asainst 205 seats during 1984-85 and 1985-86. $\mathrm{Th}_{\mathrm{e}}$ Institute admitted 219 (31 reserved) candidates during 1984-85 and 226 ( 41 reserved) candidates during 1985-86. During the current academic yea ${ }_{r}$ there will be at least 4 seats for each subject and the unfilled scats in any subject ave transferable to other subject within the group. The group-wise and subject-wise distribution of the seats during $1986-87 \mathrm{i}_{\mathrm{s}}$ as under:-

| Groun/Sulyje: |  | No. of sants <br> available | No. of admissions <br> made |  |
| :--- | :--- | :--- | :--- | :--- |
| Physical Sciencs |  | . | . | . |

The University has reserved 15 per cent seats for S.C.. $71 / 2$ per cent seats for S.T., 5 per cent for children/widows of Armed Forees Personnel (disabled or kil-
led in action), 1 per cent for Physically Handicapped including blind and 5 seata for Graduates with Educatio as a subjoct at the B.A. level.
(b) Admissions (Subject-wise and reservation-wise) made is as under :




Gandidates admirted to B,Ed, in B.Sc. 'A' Grjup, B.Sc. 'B' Group Education and
B.A. (Pass), hcld B.Sc. B.A. (Pass) degrees. All other candidates are either M.Sc./B.Sc. Honss or M.A./B.A. (Hons.).

In the absence of sufficient number of SC $\% n<i$ ST candidates unfilled seats ia Physical Sciences and Biological Sciences ha ${ }^{\wedge}$ e been transferred to Humanities.
(c) to (f) Yes, Sir. 44 out of 387 candidates who qualified for interviews, did not appear ai the interview. However, only one of them represented. It was already notified in the Prospectus that candidates absenting themselves from any of these tes:s and/or interviews will not be or admission. It was also notified that no request for any change in dates and timings will be entertained.

## Taking over of schools by the Sports Authority of India <br> *395. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;
(a) whether it is a fact that the Sports Authority of India has decided to adopt IOO schools during the Seventh Five Year Plan;
(b) if so, what are the criteria for the selection of the schools; and
(c) what assistance $i_{s}$ likely to be given to the students by the Sports Authority of India?

TH i MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHID DEVELOPMENT (SHRIMATI
MARGARET ALVA): (a) to (c) The Sports Authority of India (SAI) has launched a scheme of "Spotting and Nurturing of Sports Talent including Adoption of Schools". The scheme aims at identifying children talented in sports, and to nurture their talent by placing them in schools adopted by the Sports Authority of India $\mathrm{fo}_{\mathrm{r}}$ the purpose. The talented
children are selected on the basis of a National Sports Talent Contest. The schools for adoption are selected by SAI taking into account the recommendations made in this behalf by the State Governments and Union Territory Admin' tions, provided the schools fulfil the criteria set by SAI for adoption. Subject to availability of resources, SAI proposes io adopt during the Seventh Five Year Plan Period about IOO such schools.

The criteria adopted by SAI for selection of" schools provide that the school concerned should have good sports and academic records; it should have board and lodging facilities; it should have grounds and sufficient space for improvement/creation and expansion of sports infrastructure and it should be prepared to reserve upto 10 per cent of their annual intake of children in the age-group 8-13 years for admission of children selected by SAI on the basis of National Sports Talent Contest.

Expenses on tuition fee, board and lodging and other school fees in respect of the students selected by SAI will be met by it. An allowance per child of Rs. IOO per month towards special diet and kitting will also be made available. Besides, the adopted schools will be eligible to receive financial assistance from SAI of upto Rs. 5 lakhs for improvement/ expansion/creation of sports infrastructure and a recurring grant of Rs. 50,000 per annum for maintenance of grounds and purchase of sports equipment. Services of upto five coaches for imparting training and coaching will also be made available to the adopted schools.

## सिलिकोसस का प्रकोप

*396. शी शरय याधय : धना स्थास्थ्य और परिवार फल्याण मंदे कह यनाने कैं 豆वा करेंमे कि ":
 में उत्तर प्रदेश के सलिनपुर जिले 苪 जाखलोन गांच में पर्थर की बदानों में काम करने वाले 13 गाहित्वायों क की सिलिकोषीस से म्त्य हो गई है ;
(ख) यदि हां, तो सरकार इस. घातक बीमiरी से क्रादिवासियों को बच लें

